



Ministry of Law and Justice, Department of Legal Affairs,  
Government of India,  
ROOM NO. 101, AYAKAR BHAWAN, M. A. ROAD, VARANASI-221002  
Email : varanasi.bench@itat.nic.in

No.F.01-Jd(ATVns)/2026

Date – 05.05.2026

To,

The Sr. Departmental Representative,  
Income Tax Appellate Tribunal,  
Circuit Bench, Varanasi/Allahabad

Sub : Functioning of Income Tax Appellate Tribunal, Circuit Bench Varanasi w.e.f. 11.05.2026 to 15.05.2026 through hybrid mode of hearing from ITAT, Lucknow – forwarding of Cause List regarding.

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Sir,

With reference to earlier letter dtd. 21.04.2026, enclosed herewith please find a copy of Cause List of the Cases fixed for hybrid/virtual hearing w.e.f. 11.05.2026 to 15.05.2026.

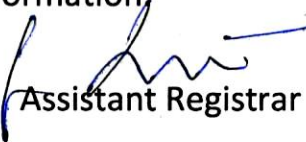
Encl : As above.

Yours faithfully,

  
Assistant Registrar

Copy to:-

1. ITAT Bar Association, Varanasi for information.
2. The Assistant Registrar, ITAT, Lucknow for information.
3. The Assistant Registrar, ITAT, Allahabad for information.

  
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL, VARANASI****CAUSE LIST OF DB BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 44/ALLD/2010	2006-07	[A] SAHARA STATES-GORAKHPUR	
2	ITA 127/VNS/2020	2009-2010	[A] SAHARA STATES-AOP (JOINT VENTURE)	
3	ITA 128/VNS/2020	2010-2011	[A] SAHARA STATES GORAKHPUR - AOP (JOINT VENTURE)	
4	ITA 129/VNS/2020	2011-2012	[A] SAHARA STATES GORAKHPUR - AOP (JOINT VENTURE)	
5	ITA 130/VNS/2020	2012-2013	[A] SAHARA STATES GORAKHPUR - AOP (JOINT VENTURE)	
6	ITA 131/VNS/2020	2013-2014	[A] SAHARA STATES GORAKHPUR - AOP (JOINT VENTURE)	
7	ITA 329/ALLD/2014	2009-10	[A] SMT. CHHAYA SINGH, PROP. M/S VIJAY LAXMI CONSTRUCTION CO.	
8	ITA 3/VNS/2019	2011-2012	[A] M/S BANARAS ALANKAR KENDRA	
9	ITA 132/VNS/2019	2009-2010	[A] GORAKHPUR INDUSTRIAL DEVELOPMENT AUTHORITY	
10	ITA 133/VNS/2019	2010-2011	[A] GORAKHPUR INDUSTRIAL DEVELOPMENT AUTHORITY	
11	ITA 134/VNS/2019	2015-2016	[A] GORAKHPUR INDUSTRIAL DEVELOPMENT AUTHORITY	
12	ITA 1/VNS/2020	2009-2010	[A] MANISH KUMAR DIDWANIA	
13	ITA 11/VNS/2021	2012-2013	[A] RAMESH PANDEY	
14	ITA 12/VNS/2021	2012-2013	[A] DEEPAK VIJAY PANDEY	
15	ITA 46/VNS/2022	2015-2016	[A] ANIL RAI	
16	ITA 57/VNS/2023	2018-2019	[D] AMBE PROTECH PVT. LTD.	
17	ITA 81/VNS/2023	2013-2014	[A] M/S AKSHAT ROLLER FLOUR MILLS PVT. LTD.	
18	ITA 91/VNS/2023	2015-2016	[A] M/S MAMTA BHAGAT	
19	ITA 100/VNS/2023	2015-16	[A] MANSAROVAR	
20	ITA 121/VNS/2023	2021-2022	[A] SHRI VIVEK KUMAR GUPTA	
21	ITA 164/VNS/2025	2016-17	[A] FAIYAZ AHMED GULAM GAUS AND CO	
22	ITA 178/VNS/2025	2021-2022	[A] TAHZEEM MUMTAZ	
23	ITA 190/VNS/2025	2021-2022	[A] MOHD. IRFAN AHMED	

**CAUSE LIST OF DB BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 45/VNS/2026	2023-2024	[A] ABHISHEK AGRAWAL	
25	ITA 58/VNS/2026	2020-2021	[A] ABHISHEK AGRAWAL	
26	ITA 59/VNS/2026	2021-2022	[A] ABHISHEK AGRAL	
27	ITA 60/VNS/2026	2022-23	[A] ABHISHEK AGRAWAL	

  
Assistant Registrar  
04-May-2026

**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

**CAUSE LIST OF SMC BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
IN COURT ROOM 1**

**HYBRID/VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 & PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 64/VNS/2023	2011-12	[A] ARUNESH NARAIN CHAUBEY	
2	ITA 65/VNS/2023	2013-14	[A] ARUNESH NARAIN CHAUBEY	
3	ITA 72/VNS/2023	2013-2014	[A] RAMNIVAS VERMA	
4	ITA 46/VNS/2024	2017-2018	[A] SHWETA HARISHNKAR PRASAD KANAUJIYA	
5	ITA 98/VNS/2024	2017-2018	[A] IMTIYAZ AHMAD	
6	ITA 99/VNS/2024	2017-2018	[A] KAMALENDRA BAHADUR MISHRA	
7	ITA 100/VNS/2024	2018-2019	[A] KAMALENDRA BAHADUR MISHRA	
8	ITA 104/VNS/2024	2014-2015	[A] ZEESHAN SAQUIB	
9	ITA 105/VNS/2024	2014-2015	[A] ZEESHAN SAQUIB	

**INCOME TAX APPELLATE TRIBUNAL, VARANASI****CAUSE LIST OF DB BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 31/VNS/2024	2014-2015	[A] SHPL ENTERPRISES PRIVATE LIMITED	
2	ITA 48/VNS/2024	2011-12	[D] MANOJ KUMAR GUPTA	
3	ITA 67/VNS/2024	2014-15	[A] RAJESH GUPTA	
4	ITA 72/VNS/2024	2017-2018	[A] MANOJ KUMAR SINGH	
5	ITA 92/VNS/2024	2013-2014	[A] THE ST. ANDREWS COLLEGE ASSOCIATION	
6	ITA 2758/DEL/2024	2013-14	[A] THE ST. ANDREWS COLLEGE ASSOCIATION	
7	ITA 96/VNS/2024	2016-17	[A] MEENA AGARWAL	
8	ITA 106/VNS/2024	2017-18	[D] SANJAY GUPTA	
9	ITA 121/VNS/2024	2017-2018	[A] RAM KRIPAL SINGH	
10	ITA 122/VNS/2024	2018-2019	[A] LALLU RAM GUPTA	
11	ITA 125/VNS/2024	2013-2014	[A] HARI MOHAN AGRAWAL HUF	
12	ITA 127/VNS/2024	2014-15	[D] SHIV RAM KHEMKA	
13	ITA 136/VNS/2024	2014-15	[D] ABDUL MANNAN	
14	ITA 137/VNS/2024	2015-16	[D] ABDUL MANNAN	
15	ITA 139/VNS/2024	2017-2018	[A] REENA VERMA	
16	ITA 140/VNS/2024	2018-2019	[A] APEX WELCARE PRIVATE LIMITED	
17	ITA 161/VNS/2024	2018-2019	[A] RAM ASHISH	
18	ITA 162/VNS/2024	2015-16	[D] CIMCO PROJECTS LIMITED	
19	ITA 163/VNS/2024	2016-17	[D] CIMCO PROJECTS LIMITED	
20	ITA 164/VNS/2024	2010-2011	[A] ABHAY KUMAR AGARWAL	
21	ITA 44/VNS/2025	2016-2017	[A] SHUBHASH CHANDRA	
22	ITA 142/VNS/2025	2017-2018	[A] MOHD. SALEEM	
23	ITA 248/VNS/2025	2015-2016	[A] SACHCHE LAL TIWARI	

**CAUSE LIST OF DB BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 143/VNS/2026	2022-23 to 2026-27	[A] DAWAT-E-ISLAMI HIND	
25	ITA 196/VNS/2026	2015-16	[A] SAHAKRI SANGH LIMITED	

  
**Assistant Registrar**  
**04-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

**CAUSE LIST OF SMC BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
IN COURT ROOM 1**

**HYBRID/VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 & PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 126/VNS/2024	2017-2018	[A] LAL JEE RAM	
2	ITA 130/VNS/2024	2017-2018	[A] HIRA LAL	
3	ITA 133/VNS/2024	2017-2018	[A] ASHOK KUMAR SRIVASTAVA	
4	ITA 134/VNS/2024	2014-2015	[A] SUMAN SHUKLA	
5	ITA 138/VNS/2024	2012-2013	[A] ANIL SONKAR	
6	ITA 142/VNS/2024	2017-2018	[A] ASHUTOSH PRASAD SINGH	
7	ITA 143/VNS/2024	2020-2021	[A] RENUKESHWAR INVESTMENT & FINANCE LTD.	
8	ITA 128/VNS/2025	2012-2013	[A] SMT. REETA DUBEY	

  
**Assistant Registrar**  
**04-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, VARANASI****CAUSE LIST OF DB BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 165/VNS/2024	2015-2016	[A] PURNIMA SHUKLA	
2	ITA 166/VNS/2024	2022-23	[D] MS SBC EXPORT LIMITED	
3	CO 1/VNS/2026	2022-23	[A] SBC EXPORTS LIMITED	
4	ITA 167/VNS/2024	2013-2014	[A] SRI MUKESH SINGH	
5	ITA 168/VNS/2024	2014-2015	[A] SRI MUKESH SINGH	
6	ITA 169/VNS/2024	2015-2016	[A] SRI MUKESH SINGH	
7	ITA 170/VNS/2024	2016-2017	[A] SRI MUKESH SINGH	
8	ITA 171/VNS/2024	2017-2018	[A] SANJAY GUPTA	
9	ITA 174/VNS/2024	2017-2028	[A] SANJAY KUMAR SINGH	
10	ITA 175/VNS/2024	2019-20	[D] SADHANA SRIVASTAVA	
11	ITA 179/VNS/2024	2011-2012	[A] SIDDH JEWELLERS PVT. LTD.	
12	ITA 181/VNS/2024	2009-10	[D] SUDAMA DEVI	
13	ITA 182/VNS/2024	2009-10	[D] SUDAMA DEVI	
14	ITA 183/VNS/2024	2015-2016	[A] VIJAY KUMAR AGRAWAL	
15	ITA 184/VNS/2024	2016-2017	[A] VIJAY KUMAR AGRAWAL	
16	ITA 185/VNS/2024	2017-2018	[A] VIJAY KUMAR AGRAWAL	
17	ITA 186/VNS/2024	2018-2019	[A] RAGHUNANDAN AGRAWAL	
18	ITA 187/VNS/2024	2015-2016	[A] GAURAV TRIPATHI	
19	ITA 188/VNS/2024	2025-26	[A] RADHIKA BAL VIDYA MANDIR SHIKSHA SAMITI	
20	ITA 189/VNS/2024	2024-2025	[A] RADHIKA EDUCATIONAL TRUST	

**CAUSE LIST OF DB BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
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*Assistant Registrar  
04-May-2026*

**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

**CAUSE LIST OF SMC BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
IN COURT ROOM 1**

**HYBRID/VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 & PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 149/VNS/2024	2015-2016	[A] ANURAG SRIVASTAVA	
2	ITA 159/VNS/2024	2016-2017	[A] REKHA KESHARWANI	
3	ITA 160/VNS/2024	2020-2021	[A] AVINASH KUMAR SINGH	
4	ITA 172/VNS/2024	2017-18	[A] SHIV KUMAR JAISWAL	
5	ITA 173/VNS/2024	2017-18	[A] VAKIL KUSHWAHA	
6	ITA 176/VNS/2024	2012-2013	[A] NANDU	
7	ITA 177/VNS/2024	2012-2013	[A] VIKRAM YADAV	
8	ITA 178/VNS/2024	2017-2018	[A] MOHAMMAD OSAMA	

*Assistant Registrar  
04-May-2026*

**INCOME TAX APPELLATE TRIBUNAL, VARANASI****CAUSE LIST OF DB BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 192/VNS/2024	2017-2018	[A] SANTOSH KUMAR JAISWAL	
2	ITA 194/VNS/2024	2017-18	[D] RAJ KUMAR SONKAR	
3	ITA 195/VNS/2024	2024-25	[A] AMJAD ALI MEMORIAL WELFARE TRUST	
4	ITA 198/VNS/2024	2024-2025	[A] SHANKARACHARYA TRUST	
5	ITA 199/VNS/2024	2017-2018	[A] MANOJ KUMAR SONKER	
6	ITA 203/VNS/2024	NA	[A] SKD SOCIAL FOUNDATION	
7	ITA 204/VNS/2024	NA	[A] SKD SOCIAL FOUNDATION	
8	ITA 205/VNS/2024	NA	[A] THE KILKARI EDUCATIONAL TRUST	
9	ITA 206/VNS/2024	2022-2023	[A] DEEPAK	
10	ITA 208/VNS/2024	2011-2012	[A] MANOJ KUMAR	
11	ITA 209/VNS/2024	2015-2016	[A] SKYLINE DEVELOPERS, GORAKHPUR	
12	ITA 214/VNS/2024	2017-2018	[A] SAHKARI SANGH LTD.	
13	ITA 216/VNS/2024	2017-2018	[A] CRESCENT EDUCATIONAL SOCIETY	
14	ITA 217/VNS/2024	2018-2019	[A] CRESCENT EDUCATIONAL SOCIETY	
15	ITA 55/VNS/2025	2018-2019	[A] GOYAL EDIBLES PRIVATE LIMITED (EARLY HEARING APPLICATION)	
16	ITA 184/VNS/2025	2025-2026	[A] SHRI KASHI VISHWANATH NYAS PARISHAD	
17	ITA 185/VNS/2025	2025-2026	[A] SHRI KASHI VISHWANATH NYAS PARISHAD	
18	ITA 112/VNS/2026	2022-23	[A] SHIV SHANKAR JAISWAL	
19	ITA 113/VNS/2026	2023-2024	[A] SHIV SHANKAR JAISWAL	
20	ITA 153/VNS/2026	2017-2018	[A] MANOJ KUMAR SINGH	

**CAUSE LIST OF DB BENCH FOR 14-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
				<i>Assistant Registrar 04-May-2026</i>

**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

**CAUSE LIST OF SMC BENCH FOR 14-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
IN COURT ROOM 1**

**HYBRID/VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 & PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 180/VNS/2024	2018-2019	[A] ANKITA	
2	ITA 190/VNS/2024	2017-2018	[A] SHATRUGHAN SINGH	
3	ITA 191/VNS/2024	2017-2018	[A] ASHA SINGH	
4	ITA 193/VNS/2024	2012-2013	[A] BHOLA	
5	ITA 196/VNS/2024	2011-2012	[A] ANIRUDDHA MUKHERJEE	
6	ITA 197/VNS/2024	2011-2012	[A] ANIRUDDHA MUKHERJEE	
7	ITA 200/VNS/2024	2010-2011	[A] RAMKRIT SINGH	
8	ITA 201/VNS/2024	2011-12	[A] SUBAS CHANDRA	

*Assistant Registrar  
04-May-2026*

**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

**CAUSE LIST OF DB BENCH FOR 15-MAY-2026 (FRIDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**HYBRID / VIRTUAL HEARING FROM ITAT, LUCKNOW CISCO WEBEX ID 26400694010 PW  
123456**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 4/VNS/2025	2018-2019	[A] NILESH KUMAR TIWARI	
2	MA 4/ALLD/2018	2010-11	[A] SHRI BHUPENDRA NATH SINGH	
3	MA 1/VNS/2019	2012-13	[A] M/S NARAYAN DAS SARRAF & SONS	
4	MA 10/VNS/2019	2012-2013	[A] M/S RADHA KRISHNA PAYAL BHANDAR (P) LTD.	
5	MA 2/VNS/2023	2014-15	[A] SMT. SEEMA SHAH	
6	MA 19/VNS/2023	2017-2018	[A] M/S RATANDEEP GOLD & DIAMOND PVT. LTD.	
7	MA 2/VNS/2024	2018-2019	[A] M/S STAR ELECTRICALS	

  
**Assistant Registrar**  
**04-May-2026**